

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Customs Miscellaneous Application No. 60811 of 2024

(on behalf of the appellant)

in

Customs Appeal No. 60317 of 2024

[Arising out of Order-in-Appeal No. LUD-EXCUS-001-APP-185-2024 dated 16.04.2024 passed by the Commissioner (Appeals), CGST, Ludhiana]

M/s Hero Cycles Ltd

Hero Nagar, G T Road,
Ludhiana, Punjab 141003

.....Appellant

VERSUS

Commissioner of Customs, Ludhiana

Customs House, ICD GRFL Complex, G T Road,
Sahnewal, Ludhiana, Punjab 141120

.....Respondent

APPEARANCE:

Present for the Appellant: Sh. G. S. Dhillon, Advocate

Present for the Respondent: Sh. Narinder Singh, Authorized Representative

CORAM: HON'BLE Mr. S. S. GARG, MEMBER (JUDICIAL)

FINAL ORDER NO. 60474/2024

DATE OF HEARING: 12.08.2024

DATE OF DECISION: 12.08.2024

PER: S. S. GARG

This miscellaneous application has been filed by the appellant for seeking withdrawal of their appeal. The learned Counsel for the appellant submits that the appellant does not want to pursue their appeal and wishes to withdraw the appeal.

2. Prayer is allowed. The appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(S. S. GARG)
MEMBER (JUDICIAL)**